

NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH

COURT III

36. Company Appeal/2/2022

CORAM: SHRI H. V. SUBBA RAO, MEMBER (J)
SMT ANURADHA SANJAY BHATIA, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL
COMPANY LAW TRIBUNAL ON **22.09.2022**

NAME OF THE PARTIES: NKT TRANS STRUCTURAL PRIVATE LIMITED

Vs.

REGISTRAR OF COMPANIES MUMBAI

SECTION 252(1) OF COMPANIES ACT, 2013

ORDER

Due to paucity of time, the matter could not be heard. List this matter on
15.11.2022.

Sd/-
ANURADHA SANJAY BHATIA
Member (Technical)
--Rajeev--

Sd/-
H. V. SUBBA RAO
Member (Judicial)